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BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 55/2025/EZ

NEWS ITEM TITLED: 5 JHARKHAND FOREST OFFICERS ATTACKED BY STONE
MAFIA, APPEARING IN THE TIMES OF INDIA DATED 24.03.2025

...Applicant(s)

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AISHWARYA RAJYASHREE
Advocate
Bar Association Room No. 5,
High Court, Calcutta
Chamber: 8/1, K.S. Roy Road,
Kolkata: 700001.
(M)9874995669
Email: advaish.hc@gmail.com

26/02/2026
CHANDRASHEKHAR P.D. SINGH
NOTARY
Red. No.-167/2016-1292J
DALTONGANJ, PALAMU

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 55/2025/EZ

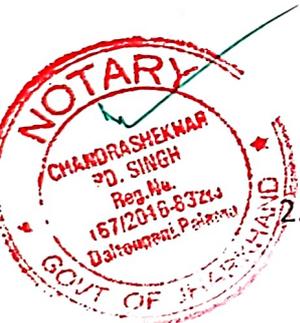
NEWS ITEM TITLED: 5 JHARKHAND FOREST OFFICERS ATTACKED BY STONE
MAFIA, APPEARING IN THE TIMES OF INDIA DATED 24.03.2025

...Applicant(s)

ADDITIONAL AFFIDAVIT FILED BY OF SUPERINTENDENT OF POLICE, PALAMU,
JHARKHAND (i.e. RESPONDENT NO. 6 HEREIN).

I, Reeshma Ramesan, IPS and Superintendent of Police, Palamau, wife of Anjani Anjan, IPS, aged about 33 years, by Religion - Hindu, by Occupation - Service under Government of Jharkhand in the office at District Headquarters, Medininagar, Palamu, Jharkhand do hereby solemnly affirm and state as follows:

1. That, I am the Superintendent of Police, Palamu, Jharkhand, (i.e. Respondent No. 6 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.
2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 14.10.2025 of the Hon'ble Tribunal in the instant Original Application this Counter Affidavit is being filed by Respondent nos. 6 of the Original Application.



4. That this Counter Affidavit is being filed in compliance of above direction, the answering respondent would like to submit that the following is the point wise report in Palamu district regarding illegal mining of stone from the month of April, 2024 till date:-

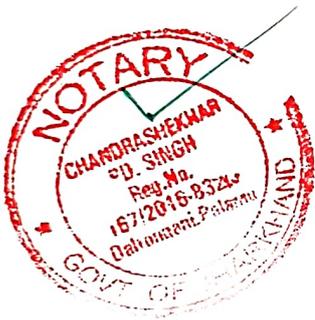
- i. Total number of complaints received by the police regarding illegal mining of stone from April 2024 till date – 116.
- ii. Total number of FIRs registered is 30 and total number of Sanha is 86.
- iii. Action taken for seizure of vehicles and illegally mined stones - 56 vehicles in FIR and 116 vehicles in Sanha (total - 172 vehicles).
- iv. Arrests made / Bail granted by Hon'ble Court and Recovery – 41.
- v. Number of charge sheets filed – 09.
- vi. Number of cases pending investigation – 21.
- vii. Steps have been taken to prevent illegal stone mining, including installation of cameras.

Setting up of check posts and allowing transportation of mining material including stone through GPS equipped vehicles is being complied with.

A photocopy of the above details is annexed herewith and marked as Annexure – A.



5. That this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Additional Affidavit.
6. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
7. I state that the statements contained in paragraphs Nos. 1 to 3 are true to my knowledge, the statements contained in paragraph No. 4 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.



Chandrashekhar D. Singh
Notary
26/02/2026

[Signature]
Superintendent of Police
Palamau

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VERIFICATION

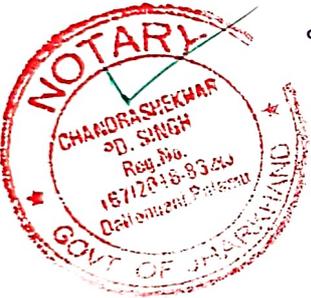
I, Reeshma Ramesan, IPS and Superintendent of Police, Palamau, wife of Anjani Anjan, IPS, aged about 33 years, by Religion - Hindu, by Occupation - Service under Government of Jharkhand in the office at district Headquarters, Medininagar, Palamu, Jharkhand, Palamu, Jharkhand am filing this instant Additional Affidavit on this the ___ day of February, 2026.

Date: 26-02-2026

Place: - DALTON GANJ

Identified by me:

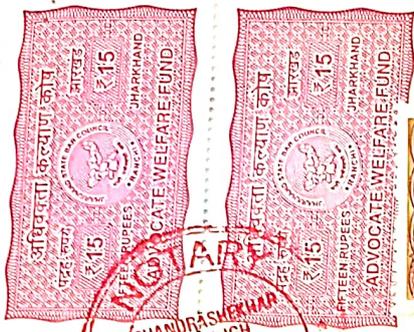
A. Mishra
Advocate
Advocate 26/02/26



Deponent

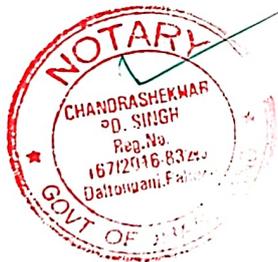
[Signature]
Superintendent of Police
Palamau

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NOTARY
CHANDRASHEKHAR P.D. SINGH
Reg. No. 167/2016-832z
Daltonganj, Palamu
GOVT OF JHARKHAND

Book No. 13 Serial No. 794
Dated 26-02-2026



CHANDRASHEKHAR P.D. SINGH
NOTARY
Red. No.-167/2016-1292J
DALTONGANJ, PALAMU

प्रेषक,

श्रीमती रीष्मा रमेशन(भा०पु०से०),
पुलिस अधीक्षक, पलामू।

सेवा में,

श्री अरूण कुमार त्यागी,
J.M, THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

मेदिनीनगर, दिनांक...1.6.../12/2025

प्रसंग :-

N.G.T. Kolkata Original Application No.-55/2025/EZ

विषय :-

N.G.T. Kolkata Original Application No.-55/2025/EZ के आलोक में
दिनांक-14.10.2025 को पारित न्यायादेश के पारा 09 में उल्लेखित बिंदु से
संबंधित विवरण उपलब्ध कराने के संबंध में।

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महाशय,

उपर्युक्त प्रसंग एवं विषय के संदर्भ में सूचित करना है कि N.G.T. Kolkata Original Application No.-55/2025/EZ के आलोक में दिनांक-14.10.2025 को पारित न्यायादेश के पारा 09 में उल्लेखित बिंदु में माह अप्रैल 2024 से अबतक पत्थर का अवैध खनन के संबंध में पलामू जिला में बिन्दुवार प्रतिवेदन निम्नलिखित है:-

1. माह अप्रैल 2024 से अबतक पत्थर का अवैध खनन के संबंध में पुलिस को प्राप्त शिकायतों की कुल संख्या:-116
2. दर्ज की गयी एफ०आई०आर० की कुल संख्या:-30 एवं सनहा की कुल सं०-86
3. वाहनों और अवैध रूप से खनन किए गए पत्थर की जब्ती के लिए की गयी कार्रवाई:- प्राथमिकी में 56 वाहन एवं सनहा में 116 वाहन (कुल-172 वाहन)
4. की गयी गिरफ्तारी/माननीय न्यायालय द्वारा जमानत और बरामदगी:-41
5. दायर की गयी आरोप पत्र की संख्या:-09
6. अन्वेषण हेतु लंबित मामलों की संख्या:-21
7. अन्वेषण पूरी होने में लगने वाला संभावित समय:-
8. कैमरा लगाने सहित पत्थर के अवैध खनन को रोकने के लिए उठाये गये कदम:-
9. चेक पोस्ट स्थापित करना और जीपीएस से लैस वाहनों के माध्यम से पत्थर सहित खनन सामग्री के परिवहन की अनुमति देना:-अनुपालन किया जा रहा है।

उक्त सभी विवरण प्रपत्र के साथ संलग्न है।

अतः कृपया सादर सूचनार्थ प्रेषित।

अनुलग्नक :-यथोपरि।


विश्वासभाजन

Letter No. 956/H.C. Section
Office of the Superintendent of Police, Palamu

Sender,
Smt. Reeshma Ramesan (I.P.S.),
Superintendent of Police, Palamu.

To,
Shri Arun Kumar Tyagi,
J.M., THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

Medininagar, Date - 16/12/2025

Context:- N.G.T., Kolkata Original Application No. – 55/2025/EZ

Subject:- In the light of N.G.T. Kolkata Original Application No.-55/2025/EZ, from the point mentioned in para 09 of the judgment passed on date - 14.10.2025

Regarding providing relevant details.

Sir,

In the context of the abovementioned matter and issue, it is to be informed that in the light of N.G.T. Kolkata Original Application No. - 55/2025/EZ, in the point mentioned in para 09 of the judgment passed on 14.10.2025, the following is the point wise report in Palamu District regarding illegal mining of stone from the month of April 2024 till date:-

1. Number of complaints received by the police regarding illegal mining of stone from April 2024 till date. Total number - 116,
2. Total number of FIRs registered is 30 and total number of complaints - 86,
3. Action taken for seizure of vehicles and illegally mined stones - 56 vehicles in FIR and 116 vehicles in Sanha (Total - 172 vehicles),
4. Arrests made / Bail granted by Hon'ble Court and Recoveries -41,
5. Number of charge sheets filed - 09,
6. Number of cases pending investigation – 21,
7. Probable time taken to complete the investigation,
8. Steps taken to prevent illegal stone mining including installation of cameras,
9. Setting up of check posts and allowing transportation of mining material including stone through GPS equipped vehicles is being complied with.

All the above details are enclosed with the form.

Therefore, this is for your information.

Annexure - As above.

Your faithfully,

माह अप्रैल 2024 से अबतक पत्थर का अवैध खनन के संबंध में पलामू जिला में बिन्दुवार प्रतिवेदन

क.सं०	जिला	2	3	4	5	6	7	8	9	10	11	12	
			माह अप्रैल 2024 से अब तक पत्थर का अवैध खनन के संबंध में पुलिस को प्राप्त शिकायतों की कुल संख्या	दत्त की गयी एक 03/10/2024 की कुल संख्या	वाहनों और अवैध रूप से खनन किए गए पत्थर की गयी कार्रवाई	की गयी निरपराध/जमानत और रोक	द्वारा की गयी आरोप पत्र की संख्या	जांच वीथि मामलों की संख्या	जांच पूरी होने में लगने वाला समय	कैमरा लगाने सहित पत्थर के अवैध खनन को रोकने के लिए उठाये गये कदम	एक पत्र स्थानित करना और सीपीएच से लेख वाहनों के माध्यम से प्रमाणित खनन सामग्री के पत्थर सहित खनन सामग्री के नष्ट होने की जानकारी देना	अनुपालन किया जा रहा है।	378
	पलामू	116	1. छतरपुर थाना काण्ड सं०-184/2024 दिनांक-15.10.2024 2. छतरपुर थाना काण्ड सं०-192/2024 दिनांक-15.10.2024 3. छतरपुर थाना काण्ड सं०-08/2025 दिनांक-17.01.2025 4. छतरपुर थाना काण्ड सं०-52/2025 दिनांक-23.03.2025	स्टोन बोल्डर एवं हाईवा सं०- 1.JH03AG5705 2.JH03AJ5167 3.JH03Y9331 4.JH03U8703 5.JH03V5438	06	आरोप पत्र सं०-325/2025 दि०-13.12.2025	-	-	-	-	-	-	
							आरोप पत्र सं०-22/2025 दि०-23.02.2025	-	-	-	-	-	-
								काण्ड अनुसंधान अंतर्गत है।					अभियुक्तों की गिरफ्तारी हेतु।
								काण्ड अनुसंधान अंतर्गत है।					अभियुक्तों की गिरफ्तारी हेतु।

X

माह अप्रैल 2024 से अबतक पत्थर का अवैध खनन/परिचालनके संबंध में पलामू जिला के विभिन्न थानों में दर्ज सनहा एवं कार्रवाई हेतु जिला खनन पदाधिकारी, पलामू को भेजे गये जप्त गाड़ियों/खनिज की सूची:-

क्र०सं०	थाना का नाम	सनहा सं०	दिनांक	जप्त गाड़ी	जप्त खनिज	अभियुक्ति
1.	मनातु	20/2025	09.12.2025	01 हाईवा	बोल्डर	अग्रतर कार्रवाई हेतु जिला खनन पदाधिकारी, पलामू को प्रतिवेदन भेजा गया है।
2.	नावाजयपुर	22/2025 19/2025	15.06.2025 13.10.2025	01 ट्रैक्टर 01 ट्रैक्टर	550 cft गिट्टी गिट्टी	अग्रतर कार्रवाई हेतु जिला खनन पदाधिकारी, पलामू को प्रतिवेदन भेजा गया है।
3.	रेहला	20/2024 26/2024 20/2025 13/2025 19/2025	10.12.2024 08.06.2024 11.01.2025 18.02.2025 18.02.2025	01 हाईवा 02 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा	बोल्डर बोल्डर बोल्डर बोल्डर गिट्टी	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
4.	हैदरनगर	03/2025 27/2025 09/2025	12.03.2025 17.03.2025 20.09.2025	02 हाईवा 02 हाईवा 03 ट्रैक्टर	77 टन गिट्टी 60 टन गिट्टी 240 cft गिट्टी	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
5.	नौडिहा बाजार	12/2024 13/2024 08/2024 11/2024 17/2024 09/2024 15/2024 08/2024 11/2025 15/2025 10/2025 12/2025 11/2025 08/2025	11.07.2024 04.07.2024 30.07.2024 07.08.2024 20.12.2024 21.12.2024 11.12.2024 07.12.2024 11.01.2025 18.01.2025 05.02.2025 25.01.2025 25.02.2025 27.02.2025	03 हाईवा 01 ट्रक 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 03 हाईवा 02 हाईवा 02 हाईवा 02 हाईवा 02 हाईवा 02 हाईवा 01 हाईवा 01 हाईवा	स्टोन बोल्डर स्टोन बोल्डर	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।

		13 / 2025 20 / 2025 11 / 2025 12 / 2025 15 / 2025	19.02.2025 21.08.2025 23.09.2025 07.08.2025 19.09.2025	01 हाईवा 01 हाईवा 01 हाईवा 02 हाईवा 01 हाईवा	स्टोन बोल्डर स्टोन बोल्डर स्टोन बोल्डर स्टोन बोल्डर स्टोन बोल्डर	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
6.	चैनपुर	07 / 2024 14 / 2024 13 / 2024	21.07.2024 22.07.2024 18.12.2024	01 हाईवा 01 हाईवा 01 हाईवा	स्टोन चिप्स स्टोन चिप्स स्टोन चिप्स	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
7.	पाण्डू	05 / 2024 09 / 2025	19.08.2024 18.10.2025	01 ट्रक 01 ट्रक	गिट्टी (पत्थर) गिट्टी (पत्थर)	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
8.	विश्रामपुर	04 / 2025	11.11.2025	01 ट्रैक्टर	बोल्डर	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
9.	पाटन(किशु नपुर ओपीओ)	14 / 2025	17.10.2025	03 हाईवा	गिट्टी	अग्रतर कार्रवाई हेतु जिला खनन पदाधिकारी, पलामू को प्रतिवेदन भेजा गया है।
10.	नावावाजार	14 / 2024 10 / 2024 03 / 2024 18 / 2025 13 / 2025 03 / 2025 15 / 2025 04 / 2025 07 / 2025 13 / 2025	22.04.2024 29.06.2024 29.11.2024 02.01.2025 03.03.2025 16.04.2025 01.08.2025 02.08.2025 24.09.2025 28.11.2025	01 हाईवा 01 ट्रक 01 हाईवा 01 ट्रक 01 हाईवा 01 हाईवा 01 हाईवा 01 ट्रक 02 ट्रक 01 ट्रक	600 cft गिट्टी 22 टन पत्थर 700 cft पत्थर 30 टन गिट्टी 20 टन स्टोन डस्ट 35 टन गिट्टी 500 cft गिट्टी 28 टन गिट्टी 67 टन गिट्टी 30 टन गिट्टी	अग्रतर कार्रवाई हेतु जिला खनन पदाधिकारी, पलामू को प्रतिवेदन भेजा गया है।

11.	तरहसी	10/2024 21/2025 13/2025 07/2025	11.12.2024 10.01.2025 25.06.2025 10.10.2025	01 टिपर 01 हाईवा 01 ट्रेक्टर 01 ट्रेक्टर	गिट्टी गिट्टी स्टोन डस्ट गिट्टी	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
12.	छंटारी रोड	15/2025	11.07.2025	01 ट्रेक्टर	90 cft गिट्टी	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।
13.	पिपरा	22/2024 15/2024 28/2024 12/2024 22/2024 08/2024 20/2024 04/2024 27/2024 04/2024 04/2024 24/2024 07/2024 24/2024 04/2024 15/2024 08/2024 03/2024 03/2024 18/2025 14/2024 24/2025 17/2025 03/2025 16/2025	01.04.2024 07.05.2024 22.05.2024 26.05.2024 28.08.2024 16.07.2024 28.07.2024 05.08.2024 15.08.2024 16.08.2024 17.08.2024 18.08.2024 21.08.2024 23.08.2024 28.08.2024 25.11.2024 30.11.2024 08.12.2024 30.12.2024 05.02.2025 12.02.2025 21.02.2025 27.02.2025 03.05.2025 08.05.2025	01 हाईवा 01 ट्रक 01 ट्रेक्टर 01 ट्रक 01 हाईवा 03 हाईवा 01 हाईवा 04 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 हाईवा 01 ट्रेक्टर 01 हाईवा 03 हाईवा 01 हाईवा 02 हाईवा 01 हाईवा 02 हाईवा 01 हाईवा 01 ट्रेक्टर 01 हाईवा	गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी GSB GSB गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी गिट्टी डस्ट गिट्टी गिट्टी गिट्टी बोल्डर बोल्डर गिट्टी गिट्टी बोल्डर	जिला खनन पदाधिकारी, पलामू के कार्यालय के मुक्ति आदेश के आलोक में मुक्त किया गया।

